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Title: Introduction of Constitution (Scheduled Castes) Order (Amendment) Bill, 1998. (Amendment of the Schedule)

15.44 hrs.

SHRI VAIKO (SIVAKASI): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950."

The motion was adopted.

SHRI VAIKO (SIVAKASI): Sir, I introduce the Bill.
